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C.A.No. 106 OF 2001

ITEM No. 105 (PH)

Court No. 11

SECTION XIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.106 of 2001

Federal Bank Ltd.Appellant (s)

vs.

Sagar Thomas & Ors.Respondent (s)

(With Office Report)

Date :15/07/2003 This Petition was called on for hearingtoday.

CORAM :

HON'BLE MR. JUSTICE BRIJESH KUMAR

HON'BLE MR. JUSTICE ARUN KUMAR

For Appellant (s) Mr. A.B.Diwan,Sr. Adv.
Mr. Ms. Pooja Sharma,Adv.
Ms. Sampada Narang,Adv.
Ms. Vandana Chug,Adv.
Mr. Rajan Narain,Adv.

For Respondent (s) Mr. Rajinder Sachar,Sr.Adv.
No. 1 Mr. R. Sathish,Adv.

For Respondent No.2 Mr. Rajan Narain,Adv.
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UPON hearing counsel the Court made the following

O R D E R

Mr. A.B. Diwan, learned senior counsel for the appellant started his arguments at 10.55 a.m. and concluded at 2.15 p.m. Thereafter, Mr. Rajinder Sachar, learned Senior counsel for Respondent No.1 started his arguments and was on his legs when the Court rose for the day. The matter remained part-heard.

(Sarojbala)(Kanwal Singh)

PA to Addl.Registrar

Court Master